

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

20.

CP(IB)-2046(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.06.2019**

NAME OF THE PARTIES:

Valecha Engineering Ltd.

v/s.

Larsen & Toubro Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner as well as the Respondent are present.
2. Owing to paucity of time, matter is adjourned to **21.08.2019**.

Sd/-

V.P. SINGH

Member (Judicial)

27.06.2019
pvs